



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: 1642 - LD (Estt) of 2017.  
Dated : 20 - 04 - 2017.

In partial modification to Government Order No's. 1638-LD(Estt) of 2017 and No. 1639-LD(Estt) of 2017 dated 20-04-2017, sanction is accorded to the following transfers and postings with immediate effect:-

1. Smt. Vibhati Sharma, Public Law Officer under orders of transfer in the office of Transport Commissioner, J&K is posted in the office of Divisional Commissioner, Jammu vice Ms. Roopali Sharma; and
2. Ms. Roopali Sharma, Legal Assistant under orders of transfer in the office of Divisional Commissioner, Jammu is posted in the office of Transport Commissioner, J&K vice Smt. Vibhati Sharma.

The above said officer/official shall be deemed to have been relieved from the date of issuance of this Order.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

No: - LD (Estt) 2003/50-II.

Dated: 20 - 04 - 2017.

Copy to the:-

1. Divisional Commissioner, Jammu.
2. Commissioner/Secretary to Government, General Administration Department.
3. Transport Commissioner, J&K Jammu.
4. Concerned officer for compliance.
5. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
6. Private Secretary to the Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MOS.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
8. Concerned official for compliance.
9. Government order file.
10. File concerned.

(Achal Sethi)

Special Secretary to Government.

C/m  
20-04-2017